12.23 hrs.

STATEMENTS OF ESTIMATES COMMITTEE

SHRI S. B. P. PATTABHI RAMA RAO: (Rajhamundry): I lay on the Table (English and Hindi) versions of the following statements:—

- (1) Statement showing final reply by Government in respect of Chapter V of the Third Report of Estimates Committee (Sixth Lok Sabha) on Union Territory of Andaman and Nicobar Islands.
- (2) Statement showing final replies of Government in respect of Chapter V and further information in respect of other chapters of the Twenty-sixth Action Taken Report of Estimates Committee (Sixth Lok Sabha) on Prevention and Control of Blindness

12.24 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTEENTH REPORTS

SHRI G. LAKSHMANAN (Madras North): I beg to present the Thirteenth Report of the Committee on Private Members' Bills and Resolutions.

12,25 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWENTY-FOURTH AND FIFTH REPORTS

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to present the following

Reports (English and Hindi versions) of the Public Accounts Committee:—

- (1) Twenty-fourth Report on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), (Railways) and (Defence Services) for the year 1978-79.
- (2) Fifth Report on Action Taken by Government on the recommendations contained in the Hundred and Twenty-ninth Report (Sixth Lok Sabha) on Purchase of Bitumen and Cash Assistance for export of Transmission Line Towers.

12'26 hrs.

ESTIMATES COMMITTEE

FIFTH REPORT

SHRI S.B.P. PATTABHI RAM RAO: (Rajabundry): I beg to present the Fifth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Thirty fifth Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of Agriculture and Irrigation (Department of Agricultural Research and Eduction) Indian Council of Agricultural Research—Working Conditions of Agricultural Scientists.

12'27 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. Speaker: The Committee on Absence of Members from the sittings of the House in their Second Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each:—

- 1. Shri R. N. Rakesh 1st to 18th July, 1980, (Third Session.)
- 2. Shri K. Obul Reddy . . . 28th July to 12th August, 1980 (Third Session).
- 3. Shri P. K. Kodiyan . . . 30th June to 12th August, 1980 (Third Session).
- 4. Prof. Narain Chand Parashar . 17th November to 19th December, 1980 (Fourth Session).
- 5 Shri N. Gouzagin . . . 17th November to 5th December, 1980 (Fourth Session).
- 6. Shri Ebrahim Sulaiman Sait . 27th November to 19th Decer ber, 1980 (Fourth Session).

Is it the pleasure of the House that leave as recommended by the Committee may be granted?